NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

C.P. (IB)/33(MB)2024

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: KATALINE INFRA-PRODUCTS PRIVATE LIMITED V/s ROADWAY SOLUTIONS INDIA INFRA LIMITED

Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Harikesh Anirudhan, Adv Rishabh Dua, Ld. Counsel for the Operational Creditor present. Adv. Sushant Kareer a/w Adv. Ms. Prachi Garg, Ld. Counsel for Corporate Debtor present.
2. Ld. Counsel for the Operational Creditor submits that they have filed rejoinder yesterday.
3. List this matter on 29.04.2024 for further consideration.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/